

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.06/(MAH)/2016  
CA No.

CORAM:

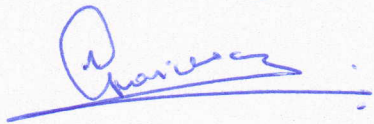
Present: SHRI M. K. SHRAWAT  
MEMBER (J)

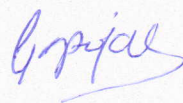
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016

NAME OF THE PARTIES: Mr. Mukesh Balabhai Patel  
V/s.  
M/s. Tulip Shapes & Structures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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2	Arun Prichay	Advocate Sec Petitioner	
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	Gaurangi Pujare	Advocate for Defendant No. 1-5	
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**ORDER**

**C.P. No. 06/241-242/NCLT/MAH/2016**

1. Ld. Counsels from both the sides are present.
2. A Rejoinder was to be filed by the Petitioner. He is seeking time to file Rejoinder.  
Time granted.
3. The Rejoinder can now be filed on or before 14.12.2016 and a copy to the other side.
4. From the side of the Respondents' Ld. Counsel it is informed that the compliance of providing copies of Account for the Financial Year 2015-16 has been made.
5. Listed for hearing on **09.01.2017**.

Dated: 09.11.2016

sd/-

**Shri M.K. Shrawat**  
Member (Judicial)